

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621
IB-3105(ND)/2019

IN THE MATTER OF:

M/s. PPG Asian Paints Pvt. Ltd.

...PETITIONER

Vs.

M/s. Harsh Speciality Coating Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 19.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/Liquidator

:Mr. Lalit Mohan, Mr. Videh
Vaish, Adv Aakansha, Mr. Abhay
Gupta, Advs.

For the Respondent/Corporate Debtor

:Ms. Eshna Kumar, Aditya

ORDER

Due to paucity of time, matter is adjourned to **12.07.2023**.

Sd/-
(COURT OFFICER)